

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2863  
ANSWERED ON:30.07.2014  
INDO BANGLADESH RELATIONS  
Adityanath Shri Yogi;Kataria Shri Rattan Lal

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the issue of alleged infiltration and illegal immigration from Bangladesh was raised during the bilateral talks held recently;
- (b) if so, the details thereof and the reaction of Bangladesh thereto;
- (c) whether the Government also raised its concern regarding the increasing trend of anti-India activities along the Indo-Bangladesh border; and
- (d) if so, the details thereof and the assurance given by the Bangladesh Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) to (d) During her visit to Bangladesh from June 25-27, 2014, External Affairs Minister raised the issue of infiltration and illegal migration with the Bangladesh leadership. The Government of Bangladesh reiterated its commitment to not allow its territory to be used for activities prejudicial to the interests of India. The two Governments agreed that better border management was necessary to bring about peace and security along the border.

This issue is regularly discussed at relevant bilateral meetings, including the Joint Working Group on Security, Director General level talks between the Border Security Force (BSF) and Border Guard Bangladesh (BGB), Home Secretary level talks and Home Minister level consultations. India and Bangladesh have put in place mechanisms, including a Coordinated Border Management Plan signed in July 2011, to address issues arising from cross border criminal activities and illegal border crossings and to enhance cooperation between the border guarding forces of the two countries.